

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Appeal No. 46/252/PB/2018

IN THE MATTER OF:

Maninder Singh Sethi
Vs
Registrar of Companies

.... **APPLICANT / PETITIONER**
.... **RESPONDENT**

SECTION:

Under Section 252 of the Companies Act

Order delivered on 17.01.2018

Coram:

CHIEF JUSTICE (RETD.) M. M. KUMAR
Hon'ble President

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

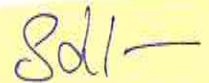
For the PETITIONER

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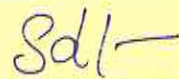
ORDER

Even on the second call, no one has put in appearance.

In the interest of justice, hearing is deferred to
26th February, 2018.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

17.01.2018
V.Sethi